

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

CA/26/95 IN

**O.A. NO.475/93**~~TXN NO.~~**DATE OF DECISION** 25.4.1995Smt. Manjulaben C. Chandela**Petitioner**Mr. K. C. Bhatt**Advocate for the Petitioner (s)****Versus**Union of India & Ors.**Respondent**Mr. Akil Kureishi**Advocate for the Respondent (s)****CORAM**

**The Hon'ble Mr. V. Radhakrishnan** : Member (A)

**The Hon'ble Mr. Dr. R. K. Saxena** : Member (J)

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

: 2 :

Smt. Manjulaben C. Chandela  
Group 'D' Post Office, Keshod,  
Akshyagadh.

..... Applicant.

(Advocate : Mr. K.C. Bhatt )

Versus

1) Union of India, through  
Shri P.P. Soni, or  
whoever is holding the charge  
of the Supdt. of Post Offices,  
Junagadh Dn. JUNAGADH 362 001.

2) Shri KN Pandya  
or who is holding the charge of  
The Postmaster, JUNAGADH 361 001. .... Respondents

(Advocate : Mr. Akil Kureshi )

O R A L      O R D E R

In

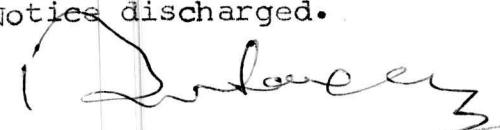
Date : 25.4.1995.

C.A./26/95 in OA/475/93

Per : Hon'ble Shri V. Radhakrishnan : Member (A)

Heard Mr. K.C. Bhatt and Mr. Akil Kureshi, learned  
advocates for the applicant and Respondents respectively.

Mr. Akil Kureshi states that the judgment has  
already been implemented and the payment made. In view  
of this, Mr. K.C. Bhatt seeks permission to withdraw the  
Contempt Application. Permission granted. Contempt  
Application stands disposed of as withdrawn.  
Notices discharged.

  
(Dr. R.K. Saxena)  
Member (J)

  
(V. Radhakrishnan )  
Member (A)

CENTRAL ADMINISTRATIVE TRIBU L  
AHMEDABAD BENCH

Application No. ca/26/95 in 09/475/93 of  
Transfer Application No. \_\_\_\_\_ of

CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided).

Dated : 09.05.95

Countersign :

*Pravin G. Patel*  
Section Officer 6585

*ceaf*

Signature of the Dealing  
Assistant

AT AHMEDABAD BENCH

INDEX - SHEET

CAUSE TITLE ca126195 in ca1475193

NAME OF THE PARTIES Mrs. M.C. Chandola

VERSUS

U. S. 1. 2 000

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
1.	CA	1 to 14
2.	O.O. dtd 25 04 95	